

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3431
TO BE ANSWERED ON 08TH AUGUST 2025**

RETENTION OF BONDED SPECIALIST DOCTORS

3431. DR. DHARAMVIRA GANDHI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any policy in place to fill vacancies and ensure retention after resignations by bonded specialist doctors across the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The respective state/UT Governments have their own policies regarding the recruitment and resignation of healthcare professionals, keeping in view the needs of the state. However, for specialist doctors in Central Health Service, Union Public Service Commission conducts interviews for their recruitment and on the basis of recommendation of the Commission, appointments are made. Under CCS (Leave) Rules, 1972, the doctors availing thirty-six months of Study Leave, have to execute a bond undertaking to serve the Government for a period of five years after the expiry of leave. This helps in retaining specialist doctors during the bond period. Several incentives are in place to retain doctors in Central Health Service like relaxation in rules to avail Study leaves for three years instead of two years, EOL for higher study immediately after joining, Dynamic Assured Career Progression Scheme, Non-Practicing Allowance, Annual Allowance, etc.
